

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 9

IA 601/2022 IA 750/2023 IA 5628/2023 in C.P.(IB)4072/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 27.06.2024

NAME OF THE PARTIES: **IDBI BANK LTD V/s POWER DEAL**
ENERGY SYSTEM (INDIA) PVT. LTD.

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA Nos. 601/2022, 750/2023, 5628/2023 -

1. Mr. Rishi Thakur, Advocate a/w Mr. Abdullah Qureshi Ms. Shradha Patil, Advocate i/b India Law LLP appeared for the Financial Creditor.
2. Mr. S. M. Kapil, Attorney appeared for the Respondent.
3. Written submissions of the Applicant are already on record.
4. Respondents have filed their written submissions on record today.
5. Heard Counsel appearing for both sides and **Reserved for Order.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)